

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO.82 OF 2021

IN THE MATTER OF:-

DHARMESH SHAH

Applicant

Versus

UNION OF INDIA & OTHERS

Respondents

PAPER BOOK – I

I N D E X

Sl. No.	Description	Page No.
1.	Affidavit Filed by the Tenth Respondent	1-2

Through

**A. Sathya Bama
Standing counsel for
Puducherry Pollution Control Committee**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION NO. 82 OF 2021

IN THE MATTER OF

DHARMESH SHAH

.... Applicant

Versus

UNION OF INDIA & ORS.

.... Respondents

AFFIDAVIT FILED BY THE MEMBER SECRETARY ON BEHALF OF THE
CHAIRMAN, PUDUCHERRY POLLUTION CONTROL COMMITTEE

I S.DINESH KANNAN S/o Shri. Subramanian, aged 44 years, Member Secretary of Puducherry Pollution Control Committee (PPCC), Government of Puducherry, do hereby solemnly affirm and state as follows:

1. I submit that based on the Central Pollution Control Board (CPCB) direction dt. 05.02.2014 all the 17 – Categories industries located in the U.T. of Puducherry (Annexure-I) were directed to install Online Stack Emission Monitoring System and Online Effluent Quality Monitoring System. (Annexure-II)
2. I further submit that Compliance Status Reports received from the units on installation of Continuous Online Effluent and Emission Monitoring System (COEMS) are placed in the Annexure-III.
3. I further submit that M/s. Knowledge Lens Pvt. Ltd an approved technology provider of CPCB was requested on 08.03.2019 to give connectivity of all the units emission discharge data to the Department of Science Technology and Environment website <https://dste.py.gov.in> under which Puducherry Pollution Control Committee is functioning. (Annexure-IV)


MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.

4. I further submit that work completion certificate received from M/s. knowledge lens dt. 23.09.2019 is placed in the Annexure-V
5. I further submit that status of Continuous Online Effluent and Emission Monitoring System available in the PPCC website is given in Annexure-VI.
6. I sincerely submit that emission/discharge values of 17 category units are readily available in Puducherry Pollution Control Committee website https://ppcc.glensserver.com/PPCC_ONLINE/index.html.

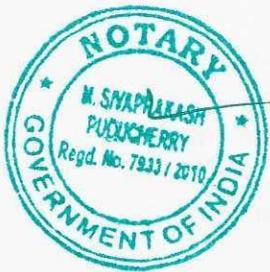

DEPONENT
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.

VERIFICATION

Verified at Puducherry on this 16th day of June, 2021 that the contents of the above affidavit are true to the best of my knowledge and belief and nothing has been concealed therein.


DEPONENT
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.

Solemnly affirmed at Puducherry
on this the 16th day of June, 2021
and signed her name in my presence



NWS 16/6/2021
M. SIVAPRAKASH, B.L.,
ADVOCATE & NOTARY PUBLIC
Govt. of India
Regd. No. 7933/2010
No. 6, IIIrd CROSS, ILANGO NAGAR
PUDUCHERRY - 715 011

BEFORE THE NATIONAL
GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

APPLICATION NO.: 82 of 2021(SZ)

DHARMESH SHAH

- APPLICANT

-Vs-

UNION OF INDIA & OTHERS

- RESPONDENTS

PAPER BOOK I
AFFIDAVIT OF THE TENTH
RESPONDENT

A. SATHYA BAMA

STANDING COUNCEL FOR
PUDUCHERRY POLLUTION
CONTROL COMMITTEE